

Shri Surendranath Dwivedy: The delimitation of constituencies took place after 1962, May I know, when these constituencies were demarcated, whether the delimitation was confined to the administrative control of the areas in respective States or not and how it was that they remained in both the States?

Shri Govinda Menon: These are tribal villages and the boundaries are, probably, not well marked, and I cannot now say how the error crept into the electoral rolls in both the States.

Shri Shivajirao S. Deshmukh: If the votes cast by the so-called tribal villagers are invalidated on the ground that they were cast in both the States, may I know what will happen to the elections in respect of these constituencies, if these elections are challenged, and what steps do Government propose to take to regularise these elections?

Shri D. R. Chavan: In case the election is challenged and if the election is likely to be materially affected, then that will affect the elections...

Shri Govinda Menon: Suppose in one of the constituencies, say, in Orissa, there is an election petition, then the votes cast by these persons will have to be struck off and it becomes the duty of the election court to determine the party or the person to whom certain voters voted and it is for that purpose that the making is made in the electoral rolls

Shri Chengalraya Naidu: Is it a fact that the villagers under dispute are Telugu-speaking people and, if so, why should there be any dispute?

Mr. Speaker: This is about the elections, not about the language

Shri Govinda Menon: There are Telugu-speaking people in Orissa and Oriya-speaking people in Andhra Pradesh.

श्री प्रकाशवीर कलसी: अध्यक्ष महोदय, प्रश्न संख्या 235 की 234 को साथ ले लिया जाए।

Shri Annasahib Shinde: May I submit that Q. 235 has been transferred to the Home Ministry? So, it cannot be taken up with this.

Ban on Cow-Slaughter

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*234. **Shri C. C. Desai:**
Shri Yashpal Singh:
Shri Kanwar Lal Gupta:
Shri F. K. Dee:
Shri K. P. Singh Dee:
Shri G. C. Nalk:
Shri A. Dipa:
Dr. Mahadeva Prasad:
Shri B. Barua:

Will the Minister of Food and Agriculture be pleased to state:

(a) the up-to-date progress of work of the Committee appointed by Government to go into the question of imposing a ban on cow-slaughter in the country; and

(b) when the said Committee is likely to submit its report?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri D. Ering): (a) The Committee to go into the question of imposing a ban on cow-slaughter has not yet been formed. Government are seized of the urgency of the matter, State Governments are being consulted and it shall be possible to set up the Committee this month.

(b) Does not arise.

Shri C. C. Desai: Will the Minister be pleased to state what correspondence or conversation took place between the Prime Minister or her emissary and Jagadguru Shankaracharya which led to the termination of the fast and to what extent has that assurance or undertaking been given effect to and, if not, why was it done during the elections?

The Minister of Food and Agriculture (Shri Jagjivan Ram): In terms of the statement of 5th January and the communication of 1st February to the Goraksha Maha-Abhiyan Samiti, a high level Committee was to be set up to go into the question and in pursuance of that, it is proposed to set up that Committee.

Shri C. C. Desai: Is the Government aware of the fact that Jagad-guru Shankaracharya feels that he has been let down, cheated and defrauded?

Shri Jagjivan Ram: I do not think that there has been any going back upon what the Commitments are under that statement and the communication sent to the Goraksha Maha-Abhiyan Samiti.

श्री यशपाल सिंह : सरकार हिन्दुस्तान की सबसे बड़ी समस्या को क्यों कमेटी पर डालती है और क्यों स्टेट गवर्नमेंट्स का बहाना करती है ? महात्मा गांधी जी ने कहा था कि गौ की हत्या मेरी हत्या है और जबकि इस राज्य की बुनियाद गौ-रक्षा पर रखी हुई है ..

श्री यशपाल सिंह : क्वेश्चन को बारे में स्पेसिमेटरी पूछना चाहिये इस क्वेश्चन में महात्मा गांधी का जिक्र नहीं है ।

श्री यशपाल सिंह : क्या सरकार बता सकती है कि वह भारत के सबसे बड़े मामले को क्यों कमेटी के नाम पर टालती है और औरन एक्शन क्यों नहीं लेती है ?

श्री जगजीवन राम : फौरन एक्शन लेने के लिए ही इस कमेटी को बनाने की जरूरत है ।

श्री कबर लाल गुप्त : क्या माननीय मन्त्री महोदय बतायेंगे कि सरकार ने कमेटी बनाने की बात कौन सी तारीख को कही थी, उस कमेटी की टर्म्स आफ रेफरेंस क्या हैं, क्या उन 2 ½ घण्टा के रेफरेंस में यह भी है कि अगर गो-श्रुत 1 बन्द करने के लिए सविधान को भी बुरासा पड़े, तो कमेटी उस पर भी विचार कर सकती है, क्या सरकार को उस कमेटी की रिपोर्ट मान्य होगी और इस मामले में

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हानी डोलें क्यों हुई है ?

श्री जगजीवन राम : जैसा कि मैंने अभी बताया है, 5 जनवरी, 1966 के उक्तव्य में इस कमेटी की बात कही गई थी और 1 फरवरी को महा-अभियान समिति को जो पत्र भेजा गया था, उसमें भी इसका जिक्र था । जैसा कि सदस्य महोदय को मालूम है, इसके बाद ही ग्राम चुनाव आ गए और इस लिए इस मामले में कुछ देर हुई । इस कमेटी के टर्म्स आफ रेफरेंस वही होंगे, जो कि 5 जनवरी के वक्त य और 1 फरवरी के पत्र में बताए गए हैं । जो बात वह कह रहे हैं, वह भी उन में रहेगी

श्री कबर लाल गुप्त : ग्राम्स महोदय, मेरे इस प्रश्न का जवाब नहीं दिया गया है कि क्या इस कमेटी को रिपोर्ट को सरकार की मान्यता मिलेगी ।

श्री जगजीवन राम : जी हाँ, मानने के लिए ही कमेटी बनाई जा रही है ।

Shri P. K. Deo: By which date will the Committee begin functioning?

Shri Jagjivan Ram: Within six months from the setting up of the Committee.

Shri R. Barua: May I know whether the proposed Committee, apart from going into the politics of the question, will also go into the economics of the question?

Shri Jagjivan Ram: Yes; it will go into that question.

श्री प्रकाशचौर शास्त्री : मैं यज्ञ जानना चाहता हूँ कि केन्द्रीय सरकार ने जिन राज्य सरकारों को इस सम्बन्ध में पत्र लिखे थे उनमें से कितनी राज्य सरकारों के प्रतिकूल उत्तर आए हैं और कितनी राज्य सरकारों के प्रतिकूल उत्तर आए हैं, क्या इन प्रतिकूल और प्रतिकूल उत्तरों को ध्यान में रखते हुए केन्द्रीय सरकार स्वयं इस तरह का कोई भी इनिशिएटिव लेंगी, जिस से इस विषय समस्याओं का समाधान हो सके, बिना नें सारे देश को चिन्तित किया हुआ है ?

जी जगजीवन र.व. : जैसा कि माननीय सदस्य को मालूम है पिछले साल अक्टूबर में कई एक राज्य सरकारों को खा लिखे गए थे। उन में से प्रायः सभी के जवाब आए हैं। जैसा कि मन्त्र्य महोदय को मालूम है, अधिकांश प्रान्तों में इस सम्बन्ध में प्रतिबन्ध है। कुछ में प्रांशिक रूप से प्रतिबन्ध है और कुछ में बिल्कुल प्रतिबन्ध नहीं है। तो जहां प्रांशिक प्रतिबन्ध है वहां पूर्ण प्रतिबन्ध हो जाय और जहां नहीं है वहां भी हो जाय इसीलिए पत्र-व्यवहार हुआ था और जो कुछ जवाब आये हैं उन को मैं कह सकता हू कि सन्तोषप्रद हैं लेकिन माननीय सदस्य को मालूम है कि इस बीच में आम चुनाव आ गए इसलिए राज्य सरकारों के लिए सम्भव नहीं था कि वह इस पर अमली कदम उठा सकें। अभी 8, 9 अप्रैल को मुख्य मन्त्रियों का सम्मेलन है उसमें भी मैं इसका जिक्र करूंगा कि इस कमेटी को सिफारिश देने के पहले भी जहां कदम उठाये जा सकते हैं उठाये जायें।

12 hrs.

SHORT NOTICE QUESTION

Bombay Steam Navigation Boat Service

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S.N.Q. 5. Shrimati Sharda

Mukerjee:

Shri P. Venkatasubbaiah:

Will the Minister of Transport and Shipping be pleased to state:

(a) whether it is a fact that the Bombay Steam Navigation boat service on the Ratnagiri Coast has been closed;

(b) if so, the reluctant unemployment caused thereby;

(c) whether it is also a fact that passenger fares on this line has risen by 20 per cent; and

(d) if so, the action taken in the matter?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) Yes Sir.

(b) Out of a total of 139 persons

affected, notices of retrenchment have been given to 56 persons at Bombay Docks and various offices of the Company on the Konkan Coast. 83 boat khalsias have been retrenched on payment of compensation.

(c) No.

(d) Does not arise.

Shrimati Sharda Mukerjee: In view of the fact that this is an economically backward area and very little employment opportunities are available, may I know whether Government will absorb these unemployed people in the Shipping Corporation of India?

Dr. V. K. R. V. Rao: I shall look into that question.

Shrimati Sharda Mukerjee: In view of the fact that there have been several notices in the press regarding the rise in fares, will Government give us an assurance that there will be no rise in fares?

Dr. V. K. R. V. Rao: The question of rise in fares has been referred to a committee which has been appointed by Government on a request from the shipping company concerned for such rise. This committee is expected to submit its report by the 21st April. After the report has been received and Government have considered the report, they will be able to take a decision on the question raised by the hon. Member.

जी हुकूम चन्द कछवाह : अध्यक्ष महोदय सामने ऊपर से एक परचा नीचे गिराया गया है। यह बड़ा आपत्तिजनक है। इस तरह सदन में हुआ तो हम सदन में काम नहीं कर सकेंगे। आप इसकी एन्क्वायरी कराइए कि परचा कैसे आया ?

Shri Dattatraya Kante: With reference to part (a) of the question, may I know whether Government have enquired into the reasons why the Bombay Steam Navigation Co. have discontinued their service?

Dr. V. K. R. V. Rao: The question raised by the hon. Member involves a long history. The Bombay Steam Navigation Co. whose ships were to